

**LOK SABHA  
GOVERNMENT OF INDIA  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES (Divyangjan)  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO.682  
TO BE ANSWERED ON 19.12.2017**

**Empowerment of Differently Abled Persons**

**682. SHRI VIRENDER KASHYAP: SHRI R.P. MARUTHARAJAA: SHRI HARIOM SINGH RATHORE: SHRIMATI V. SATHYA BAMA: SHRI PR. SENTHIL NATHAN: SHRI BHARATHI MOHAN R.K.:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the demography of differently-abled population in the country, category and State-wise;
- (b) whether the Government has initiated new schemes for the differently-abled population in the country to ensure them safety and secured life;
- (c) if so, the details thereof and the total amount allocated during the last three years and the current year, State-wise;
- (d) whether the Government has chalked out any plans to provide appropriate skill/vocational training and separate employment exchanges and counselling centres to create specific job opportunities for the differently-abled people in the country and if so, the details thereof;
- (e) the steps taken/being taken to create community awareness sensitisation, social integration and to bring the differently-abled into the mainstream of the society and the progress made so far in this regard; and
- (f) whether the Government has evolved an exclusive mechanism for monitoring and supervising the schemes implemented for the differently-abled and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI KRISHANPAL GURJAR)**

- (a) Category and State-wise population of persons with disabilities as per Census 2011 is at **Annexure-I**.
- (b) & (c) Relief to the disabled is primarily a State subject by virtue of entry 9 of the State List of the Constitution of India. The Central Government supplements the efforts of the States for the welfare of persons with disabilities through various schemes. The major schemes of the Department are as under:
  - (i) **Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP):** Under ADIP Scheme the funds are released to various implementing agencies to assist the needy persons with disabilities in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhance their economic potential.

(ii) **Scheme for Implementation of Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995 (SIPDA) :** Under this scheme, assistance is provided to State Governments and to autonomous organizations/Institutions under Central or State Governments, for various activities relating to implementation of Persons with Disabilities Act, 1995, particularly for creation of barrier free environment for persons with disabilities. Accessible India Campaign has been launched on 03.12.2015 under this scheme with a view to create awareness and provide barrier free environment for persons with disabilities.

(iii) **Deendayal Disabled Rehabilitation Scheme (DDRS)** under which grant-in-aid is provided to Non-Governmental Organizations (NGOs) for their projects relating to rehabilitation of persons with disabilities aimed at enabling persons with disabilities to reach and maintain their optimal, physical, sensory, intellectual, psychiatric or social functional levels.

(iv) Scholarship schemes for students with disabilities such as Pre-matric, Post-matric, Top Class Education, National Fellowship, National Overseas Scholarship.

Amount allocated (Budget Estimate and Revised Estimate) in above schemes during the last three years and current year is at **Annexure-II**. There is no dedicated state-wise allocation of fund under these schemes.

Further, Government has recently enacted the Rights of Persons with Disabilities (RPwD) Act, 2016 which came into force from 19.04.2017. The Act provides for more rights and entitlements for persons with disabilities including four percent reservation in Government jobs for persons with benchmark disability. It also mandates appropriate Government to take measures to protect the persons with disabilities from being subjected to torture, violence, abuse & exploitation. It also provides for protection and safety in situations of risk and humanitarian emergencies.

(d) The RPwD Act, 2016 mandates the appropriate Government to take measures for promoting vocational training, skill development and self-employment of persons with disabilities. The Department of Empowerment of Persons with Disabilities (DEPwD) launched a National Action Plan for Skill Development of Persons with Disabilities (PwDs) in collaboration with Ministry of Skill Development of Entrepreneurship on 21<sup>st</sup> March, 2015. Skill Development of PwDs is done through a network of Empanelled Training Partners (ETPs) consisting of both Governmental and Non-Governmental Organisations. The training is provided on the trades, and the cost provided under the Common Norms prescribed by Ministry of Skill Development of Entrepreneurship. Skill training to PwDs is also provided through National Handicapped Finance and Development Corporation (NHFDC) and National Institutes of the DEPwD.

(e) The RPwD Act, 2016 mandates Government to take measures to promote awareness campaign and sensitization programme to ensure that rights of persons with disabilities provided under the Act are protected. Department implements a scheme to generate mass awareness about the rights of persons with disabilities. Initiatives were taken by the government for their empowerment through print and electronic media and also through workshop, seminar, symposia etc.

(f) As per the provisions of the RPwD Act, 2016, the Chief Commissioner for Persons with Disabilities and the State Commissioner for Persons with Disabilities are responsible to monitor implementation of provisions of the Act and the schemes and programmes meant for persons with disabilities.

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# Annexure-I

Annexure referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 682 for answer on 19/12/2017 regarding Empowerment of Differently Abled Persons

Category and State-wise number of persons with disabilities as per Census 2011										
S.No.	State/UT Name	Total number of persons with disabilities	In seeing	In Hearing	In Speech	In Movement	Mental Retardation	Mental Illness	Any Other	Multiple Disability
1	JAMMU & KASHMIR	361153	66448	74096	18681	58137	16724	15669	66957	44441
2	HIMACHAL PRADESH	155316	26076	26700	8278	32550	8986	5166	29024	18536
3	PUNJAB	654063	82199	146696	24549	130044	45070	21925	165607	37973
4	CHANDIGARH	14796	1774	2475	961	3815	1090	756	2583	1342
5	UTTARAKHAND	185272	29107	37681	12348	36996	11450	6443	30723	20524
6	HARYANA	546374	82702	115527	21787	116026	30070	16191	116821	47250
7	NCT OF DELHI	234882	30124	34499	15094	67383	16338	10046	37013	24385
8	RAJASTHAN	1563694	314618	218873	69484	427364	81389	41047	199696	211223
9	UTTAR PRADESH	4157514	763988	1027835	266586	677713	181342	76603	946436	217011
10	BIHAR	2331009	549080	572163	170845	369577	89251	37521	431728	110844
11	SIKKIM	18187	2772	5343	1577	2067	516	513	2459	2940
12	ARUNACHAL PRADESH	26734	5652	8127	1538	3235	1264	631	3878	2409
13	NAGALAND	29631	4150	8940	2294	3828	1250	995	4838	3336
14	MANIPUR	58547	19194	12891	2661	5315	4846	1459	8628	3553
15	MIZORAM	15160	2035	3354	1163	1976	1585	1050	1914	2083
16	TRIPURA	64346	10828	11695	4567	11707	4307	2909	11825	6508
17	MEGHALAYA	44317	6980	12353	2707	5312	2332	2340	8717	3576

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## Annexure-I contd....

18	ASSAM	480065	80553	101577	39750	76007	26374	18819	87461	49524
19	WEST BENGAL	2017406	424473	315192	147336	322945	136523	71515	402921	196501
20	JHARKHAND	769980	180721	165861	46684	147892	37458	20157	112372	58835
21	ODISHA	1244402	263799	237858	68517	259899	72399	42837	172881	126212
22	CHHATTISGARH	624937	111169	92315	28262	190328	33171	20832	76903	71957
23	MADHYA PRADESH	1551931	270751	267361	69324	404738	77803	39513	295035	127406
24	GUJARAT	1092302	214150	190675	60332	245879	66393	42037	197725	75111
25	DAMAN & DIU	2196	382	309	149	620	176	89	264	207
26	DADRA & NAGAR HAVELI	3294	429	715	201	682	180	115	483	489
27	MAHARASHTRA	2963392	574052	473271	473610	548418	160209	58753	510736	164343
28	ANDHRA PRADESH (undivided)	2266607	398144	334292	219543	538934	132380	43169	409775	190370
29	KARNATAKA	1324205	264170	235691	90741	271982	93974	20913	246721	100013
30	GOA	33012	4964	5347	5272	5578	1817	1675	5784	2575
31	LAKSHADWEEP	1615	337	224	73	361	112	96	183	229
32	KERALA	761843	115513	105366	41346	171630	65709	66915	96131	99233
33	TAMIL NADU	1179963	127405	220241	80077	287241	100847	32964	238392	92796
34	PUDUCHERRY	30189	3608	6152	1824	9054	2335	853	4137	2226
35	ANDAMAN & NICOBAR ISLANDS	6660	1084	1219	531	1593	294	364	838	737
	<b>Total</b>	<b>268,14,994</b>	<b>50,33,431</b>	<b>50,72,914</b>	<b>19,98,692</b>	<b>54,36,826</b>	<b>15,05,964</b>	<b>7,22,880</b>	<b>49,27,589</b>	<b>21,16,698</b>

## Annexure-II

Annexure referred to in reply to part (c )&(d) of the Lok Sabha Unstarred Question No. 682 for answer on 19/12/2017 regarding "Empowerment of Differently Abled Persons"

**Budget Allocation under ADIP Scheme Scheme during the last three and current year**

Year	Budget Estimate (Rs. in Crore)	Revised Estimate ( Rs. in Crore)
2014-15	110.00	110.00
2015-16	125.50	151.40
2016-17	130.00	170.00
2017-18 (30.11.2017)	150.00	-

**Budget Allocation under SIPDA Scheme Scheme during the last three and current year**

Year	Budget Estimate (Rs. in Crore)	Revised Estimate ( Rs. in Crore)
2014-15	80	61.41
2015-16	135	99.00
2016-17	193	193.00
2017-18	207	-

**Budget Estimate and Revised Estimate under DDRS during the last three and current year**

(Rs. in Crore)

2014-15		2015-16		2016-17		2017-18	
BE	RE	BE	RE	BE	RE	BE	RE
90.00	50.50	60.00	51.00	45.00	45.00	60.00	-

## Annexure-II contd...

Budget Estimate and Revised Estimate under Scholarship Scheme during last three and current year

(in Rs. Crore)

Sl No.	Name of Scheme	BE 2014-15	RE 2014-15	BE 2015-16	RE 2015-16	BE 2016-17	RE 2016-17	BE 2017-18
1	Pre-Matric Scholarship scheme for Students with Disabilities	14.00	1.00	12.00	5.00	4.00	6.00	7.00
2	Post -Matric Scholarship scheme for Students with Disabilities	10.00	2.00	12.00	10.00	8.00	10.00	10.00
3	Scholarship for Top Class Education for Students with Disabilities	3.00	1.00	0.50	0.50	1.00	1.20	5.40
4	National Overseas Scholarship for Students with Disabilities	3.00	1.00	0.50	0.50	1.00	1.00	2.00
5	National Fellowship for Persons with Disabilities	17.00	10.00	8.00	20.57	19.50	23.62	24.00